

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.101
IB-40(ND)/ 2023

IN THE MATTER OF:

M/s. Asrec (India) Ltd.

.... APPLICANT/PETITIONER

Vs.

M/s. Shree Industries Ltd. (Erstwhile Known as Rama Finance Ltd

.... RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 17.01.2023

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None appears despite repeated calls. In the interest of justice, the matter is adjourned to
13.02.2023.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)